

**Central Administrative Tribunal**  
**Jammu Bench, Jammu**

Hearing through video conferencing

TA No.61/0006/2020

This the 18<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Anand Mathur, Member (A)**

Girdhari Lal, age 48 years, S/o Late Sh. Prem Nath, R/o 367-B, Durga Nagar, Sector 1, Jammu.

.....Applicant

(Advocate: Mr. Aruna Thakur)

Versus

1. State of Jammu & Kashmir through Principal Secretary, Housing & Urban Development Department, Jammu & Kashmir Government, Civil Secretariat, Jammu.
2. Director, Local Bodies, Kashmir.
3. Sh. Vinod Koul, Relief Commissioner, Jammu.
4. Director, Urban Local Bodies, Jammu.
5. Commissioner/Secretary to Govt., Revenue Deptt. J&K Govt., Civil Sectt., Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

**O R D E R (Oral)****Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn.

**(Anand Mathur)  
Member (A)**

**(Rakesh Sagar Jain)  
Member (J)**

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